

(v) issue of detailed guidelines to State Governments and Central Ministries to ensure greater financial discipline.

SHRI BHUPESH GUPTA: My question related to the growth of economy, the first part of the question. Has it occurred to the Government that this bottleneck, distortion and shortfall in the targeted growth of economy is mainly due to the fact that there are no structural changes in the economy without which there cannot be stable growth or desired level of growth? May I know in that view whether the Government will consider the advisability of ensuring the industrial growth by State monopolising in the sector of trade and also taking over the industries of monopoly houses and giving land to the tiller and so on? Has it occurred to the Government that that kind of structural changes would ensure the requisite rate of growth as well as stability?

SHRI D. P. DHAR : We will take all these suggestions into account.

SHRI BHUPESH GUPTA : The suggestions have been taken. I am very glad. But I would like to know this. Going through the Appraisal we find there is no realisation yet that unless radical, structural changes are made in the economy, in the agrarian sector, by giving land to the tiller, even in the industrial sector by State taking over or nationalising the 75 monopoly houses and in the trade sector by nationalising certain external and internal trades, it is not possible today to ensure a balanced growth, a balanced economic development and growth.

SHRI D. P. DHAR : The question is whether the Mid-Term Appraisal of the Current Plan has pointed out serious distortions in the growth of economy. It is a representative document and this was discussed in this House for nearly four days. And for any question that arises out of that, I am at the disposal of

the honourable Member to reply. But these suggestions which are very valuable indeed contained in his statement, if I may put it that way with due respect, shall be taken into account in making « further appraisal of the Fourth Five Year Plan.

SHRI SANAT KUMAR RAHA : The objectives of the planning are to remove poverty. In this connection I want to know from the Minister how far the Directive Principles of the Constitution have been aimed at in bringing about structural changes in our economy immediately without which planning would still remain a misnomer.

SHRI MOHAN DHARIA : The Directive Principles of the Constitution are very much borne in mind while formulating the policies of the Government . . .

SHRI BHUPESH GUPTA : Borne in mind?

SHRI MOHAN DHARIA : And even while formulating the Plan we shall see that the Directive Principles are also taken into account.

MAHARASHTRA MYSORE BORDER DISPUTES

- 221. SHRI VEERENDRA PATIL : DR. K. NAGAPPA ALVA : SHRI A. G. KULKARNI : SHRI S. B. BOBDEY : SHRI V. R. PARASHAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Chief Minister of Maharashtra and Mysore met recently at Bombay and discussed the boundary issue existing between the two States;

(b) The question was actually asked on the floor of the House by Dr. K. Nagappa Alva.

(b) whether it is also a fact that both the State Governments have approached the Prime Minister for her arbitration or mediation in regard to the said dispute; and

(c) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) According to the information received from the Governments of Maharashtra and Mysore, the two Chief Ministers had met in Bombay on the 21st September, 1972, but they did not discuss the boundary issue.

(b) No Sir.

(c) Does not arise.

MR. CHAIRMAN : Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

JOINT VENTURES DURING THE 4TH AND 5TH FIVE YEAR PLANS

♦222. SHRIMATI PRATIBHA SINGH :
SHRI KALI MUKHERJEE :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government have taken any policy decision with regard to associating the larger Industrial Houses with Joint ventures to be set up under the 4th and 5th Five Year Plans; and

(b) what precise role is contemplated to be assigned to joint sector for industrial development under the 5th Five Year Plan?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : Government's policy

in regard to the joint sector is derived from the Industrial Policy Resolution of 1956. Participation of the State with private enterprise, whenever required in the national interests, will be subject to an effective voice for Government in the policy and operations of such undertakings. The precise role for the joint sector in the Fifth Plan will have to evolve in the light of Fifth Plan priorities and other relevant factors.

MEMORANDUM FROM SHRI J. R. D. TATA

* 58. DR. A. AHMAD:

SHRI S. G. SARDESAI :

SHRIMATI PRATIBHA SINGH:

SHRI YOGENDRA SHARMA:

SHRI SURAJ PRASAD :

DR. K. MATHEW KURIAN :

SHRI A. G. KULKARNI :

SHRI KALI MUKHERJEE :

SHRI S. B. BOBDEY :

SHRI V. R. PARASHAR :

SHRI GANESH LAL MALI :

SHRIMATI SAVITA BEHEN :

SHRIBHOLA PRASAD :

SHRI SANT KUMAR RAHA:

SHRI BRAHMANANDA PANDA:

SHRI V. B. RAJU :

SHRI KRISHAN KANT:

SHRI CHANDRA SHEKHAR :

SHRI GURUMUKH SINGH MASAFIR :

SHRI J. S. TILAK :

SHRI K. P. SUBRAMANIAMENON:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

^tTransferred from the 14th November, 1972.